

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

DATE: 27th January, 2016

Time: 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTIOIN			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Adv. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav & Mr. Sanyam Saxena, Adv. for R-4
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 127/2015 (M.A. No. 1106/2015)	M/s Walia Construction Vs. State of Punjab	Mr. A. R. Takkar, Adv. for Appellant Mr. Anil Soni, AAG for R-1, 2, 4 to 6 Mr. Sanjay K. Pabbi, Adv. Mr. Naginder Benipal, Adv. for R-3 Mr. Gurmehar S. Sistani & Mr. Ishaan Chawla, Adv. for R-7
FOR HEARING			
3.	Original Application No.183/2014	Toxics Link Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Raj Kumar, Adv. with Ms. Niti Choudhary, LA for R-2 Mr. A. K. Prasad, Adv. for R-3 Mr. Dhananjaj Baijal, Adv. for R-4 Mr. Anil Shrivastav & Mr. Sanyam Saxena for R-5 Mr. K.V. Jagdishvaran, Adv. for R-7 Mr. Rudreshwar Singh and Mr. Gopal Jha, Adv. for R-8 Ms. Yogmaya Agnihotri, Adv. for R-9 Mr. Shubham Bhalla, Adv. for R-10 Mr. Alok Kumar, Adv. for R-11 Mr. Balendu Sakhar, Adv. for R-12 Mr. Pradeep & Mr. Daleep Kr. Dhayani, Adv. for R-13 Mr. Narender Hooda, Sr. Adv. for R-14 Mr. D.K.Thakur, Adv. for R-15 Mr. Arif Sikander Mir, Adv. for R-16 Mr. Jayesh Gaurav, Adv. for R-17 Mr. Tayenjam Momo Singh, Adv. for R-21 Mr. Pragyan Sharma, Adv. for R-22 Mr. K.V. Garish Chaudhary, Adv. for R-23 Mr. A.K. Panda, Adv. for R-24

			<p>Mr. Abhimanyu Garg, Adv. for R-25 Mr. Anup Singh, Adv. for R-26 Mr. M. Yogesh, Adv. for R-28 Ms. Ritu Raj Biswas, Adv. for R-29 Mr. Mukesh Verma, Adv. for R-30 Mr. Pradeep Misra, Adv. for R-31 Mr. Amit Agarwal, Adv. for R-32 Mr. Suryanaran Singh, Adv. for R-45 Ms. Savitri Pandey, Adv. for R-61 Mr. Sarthak Chaturvedi & Mr. Rohit Pandey, Advs. for Andaman & Nicobar Islands Mr. Rudreshwar Singh, Adv. for Bihar SPCB Mr. Vineet Malik, Adv. for State of Haryana Mr. Gopal Jha, Adv. for State of Bihar Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv. for State of WB Mr. Devraj Ashok, Adv. for Karnataka SPCB Mr. Pragya Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. for WBPCB Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh Mr. Rajul Shrivastav, Adv. for MPPCB Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>
4.	Original Application No. 148/2015 (M.A. No. 634/2015, M.A. No. 1071/2015 & M.A. No. 78/2016)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	<p>Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant.</p> <p>Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Advs. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9</p>
5.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	<p>Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh</p> <p>Mr. Rishab Raj Jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Balendu Shekhar, Adv. for R-11 Mr. A. K. Prasad, Adv. for R-14 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for UPPCB Mr. B. V. Niren, Adv. for CGWA Mr. Pawan Upadhyay, Adv.</p>
6.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	<p>Mr. M. C. Mehta & Ms. Katyayni Chaubey, Advs. for Applicant</p> <p>Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4</p>

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